

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

Contempt Petition No. 291/00028/2015  
(in OA No. 546/2010)  
with  
MA No. 291/00003/2016,  
MA No. 291/00004/2016 &  
MA No. 291/00093/2016

**DATE OF ORDER:** 24.05.2016

**CORAM**

**HON'BLE DR. K.B. SURESH, JUDICIAL MEMBER  
HON'BLE MS. MEENAKSHI HOOJA, ADMINISTRATIVE MEMBER**

Mahesh Chandra Vyas S/o late Shri Hansraj Vyas, aged about 52 years, R/o 119/150, Agarwal Farm, Mansarovar, Jaipur, presently posted on the post of Senior Statistical Officer at National Sample Survey Office, 70/149-154, Patel Marg, Agarwal Farm, Mansarovar, Jaipur

....Petitioner

None present for the petitioner.

**VERSUS**

1. Shri Bhanu Pratap Sharma, Secretary, Ministry of Health and Family Welfare, Government of India, Nirman Bhawan, New Delhi.
2. Dr. Jagdish Prasad, Director General of Health Services, Ministry of Health and Family Welfare, Government of India, Nirman Bhawan, New Delhi.

....Respondents

Mr. N.C. Goyal, counsel for respondents.

**ORDER**

**(Per DR. K.B. SURESH, JUDICIAL MEMBER)**

Counsel for the respondents submits that the order of the Tribunal has been complied with by the respondent-department.

2. Therefore, in view of the submissions made by the counsel for the respondents, the Contempt Petition is disposed of. Notices are discharged. In view of this order, the Misc. Applications are also disposed of.

  
 (MS. MEENAKSHI HOOJA)  
 ADMINISTRATIVE MEMBER

  
 (DR. K.B. SURESH)  
 JUDICIAL MEMBER